

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9546/2010

ASHA JOHN DIVIANATHAN

Appellant(s)

VERSUS

VIKRAM MALHOTRA . & ORS.

Respondent(s)

([HEARD BY: HON. A.M. KHANWILKAR, HON. INDU MALHOTRA AND HON. AJAY RASTOGI, JJ.])

Date : 26-02-2021 This appeal was called on for pronouncement of judgment today

For Appellant(s)

Mr. Navkesh Batra, Adv.
Mr. Sandeep Narain, Adv.
Ms. B.R. Dhanlaxmi, Adv
M/S. S. Narain & Co., AOR

For Respondent(s)

Mr. E. C. Vidya Sagar, AOR

O R D E R

Hon'ble Mr. Justice A.M. Khanwilkar pronounced the judgment of the Bench comprising His Lordship, Hon'ble Ms. Justice Indu Malhotra and Hon'ble Mr. Justice Ajay Rastogi.

The Appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)

[Signed reportable judgment is placed on the file]